Haryana Government

Food, Civil Supplies and Consumer Affairs Department

Order

The 13th January, 2017

No. F.G.-1-2017/790:- In exercise of the powers conferred under chapter XI (Transparency and Accountability) of the National Food Security Act, 2013, as per the details enumerated in Clause 29 and the Governor of Haryana is please to amend the Vigilance Committees of PDS as under:-

	Block Level	
1.	Elected Head of Block Samiti	Chairman
2.	One Male/ One female Beneficiaries,	Member
	(One AAY & One BPL family)	
	(Nominated by District Food and Supplies Controller)	
3.	One Male/ One female Beneficiaries	Member
	(One disabled & One widow, Other Priority Household Cat (Nominated by District Food and Supplies Controller)	tegory) ·
4.	One General/ One SC Out of two one be female	Member
	(Nominated by District Food and Supplies Controller)	1007-1007-1007-100
5.	Representative of the System Integrator	Member
	(PoS Device)	
6.	Assistant Food and Supplies Officer	Member-Secretary
7.	Block Development and Panchayat Officer	Special Invitee Member

*The Block level Committee will cover Fair Price Shops in a Block and report to the District Level Committee about the functioning of Fair Price Shops and other related problems.

District Level

1.	Deputy Commissioner	Chairman
2.	Additional Deputy Commissioner	Member
3.	Two Sarpanches (Nominated by Deputy Commissioner	Member
4.	Two Municipal Councilors from different Blocks	Member
	(Nominated by Deputy Commissioner)	
5.	Seven Ration Card Holders at least three women ration card holder	ers Member
	(Nominated by District Food and Supplies Controller).	
	Each from different block/town	
	(At least one widow & one disabled,	
	2-OPH/2-AAY/1-BPL Category)	
	(Nominated by District Food and Supplies Controller)	
6.	NGO working for Consumer Affairs	Member
	(Nominated by District Food and Supplies Controller)	
7.	Male and Female Social Worker (One each)	Member
	(Nominated by District Food and Supplies Controller)	
8.	Representative of the System Integrator	Member
	(PoS Device)	
9.	District Manager, Confed	Member
10.		Member-Secretary
		CALIFORNIA CONTRACTOR AND A STREET OF THE ALL

*The Chairman has also been authorized to redress/solve the problems at his level to the maximum extent and whenever it is not possible, he would refer the same with his recommendation to the Member Secretary, State Level Committee, cum-Director Food and Supplies Department, Haryana.

The said Committee will supervise the monthly arrival and distribution of PDS items which are being distributed through fair price shops.

S.S.Prasad

for Additional Chief Secretary to Government of Haryana Food, Civil Supplies and Consumer Affairs Department, Chandigarh

Endst. No. FG-1-2017/791

Dated, Chandigarh, the 13.01.2017

A copy of the above is forwarded to the following for information and necessary action:-

 The Additional Chief Secretary to Government of Haryana, Development and Panchayat, Department.

2. The Director, Development and Panchayat Department,

- Sec- 28, Chandigarh.
- 3. The Director, Local Bodies, Haryana, Chandigarh.
- 5. All the Deputy Commissioner in the State.
- All the Superintendents of Police in the State.
- All the Sub Divisional Magistrates in the State.
- All the District Food and Supplies Controller in the State.

Deputy ctor (PDS) Dir

for Additional Chief Secretary to Government of Haryana Food, Civil Supplies and Consumer Affairs Department, Chandigarh